

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)*

FOR THE ATTENTION OF THE STAKEHOLDERS OF VASTU DEVELOPERS PRIVATE LIMITED

1.	Name of Corporate Person	Vastu Developers Private Limited
2.	Date of Incorporation of Corporate Person	October 19, 1993
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Ministry of Corporate Affairs, New Delhi
4.	Corporate Identity number/ Limited Liability Identity number of Corporate Person	U74899DL1993PTC055695
5.	Address of the registered office and principal office (if any) of Corporate Person	C-15, Hauz Khas, New Delhi 110016
6.	Liquidation Commencement date of Corporate Person	July 08, 2024
7.	Name, Address, Email Address, Telephone number and the registered number of the Liquidator	Mr Amit Jain Address: D 32 East of Kailash New Delhi 110065 Email registered with IBBI: amitjain32@gmail.com Project specific email: vastu.vl2024@gmail.com Mobile: 9818582552 Registration number: IBBI/IPA-001/IP-P02836/2023-2024/14369 AFA No: AA1/14369/01/071224/106482 valid upto 07.12.2024
8.	Last date for submission of claims	August 07, 2024

Notice is hereby given that the **M/s. Vastu Developers Private Limited** has commenced voluntary liquidation on 8th day of July 2024.

The stakeholders of **M/s. Vastu Developers Private Limited** are hereby called upon to submit a proof of their claims, on or before 7th day of August 2024, to the liquidator at the address mentioned against item 7.

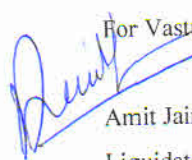
The proof of claims is to be submitted in the prescribed form. The claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 10/07/2024

Place: New Delhi


For Vastu Developers Private Limited
Amit Jain

Liquidator

IP Reg No: IBBI/IPA-001/IP-P02836/2023-2024/14369

AFA No: AA1/14369/01/071224/106482 valid upto 07.12.2024

AMIT JAIN
Insolvency Professional
IBBI/IPA-001/IP-P02836/2023-24/14369